

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:4288  
ANSWERED ON:19.08.2010  
FINANCIAL ASSISTANCE TO FPI  
Sethi Shri Arjun Charan

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) the names of the units received financial assistance during the years 2007-08, 2008-09 and 2009-10 in the State of Orissa for technology upgradation/establishment/modernization of Food Processing Industries and the specific amounts received each units thereof against total number of applications made thereto;
- (b) the total number of such cases pending for consideration till date; and
- (c) the reasons for their pendency?

**Answer**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a): The details of units received financial assistance during the years 2007-08, 2008-09 and 2009-10 in the State of Orissa, unit-wise for the technology upgradation/establishment/ modernization of Food Processing Industries is as under:-

(Rs. in lakhs)

Year	Name of units	Amount received
2007-08	M/s Sri Sai Rameshwar Solvent P.Ltd., Orissa	25.00
	M/s Gayatri Agro Oil & Food Product, Orissa	25.00
	M/s Bal Gopal Food Products P. Ltd, Orissa	24.59
	M/s Teekay Exports P. Ltd., Orissa	25.00
	M/s Prithviraj Dairy Products, Orissa	18.57
2008-09	M/s Shree Sarda Rice Mill, Pandari Patar, Jharsunguda, Orissa	13.68
2009-10	M/s Satya Sai Industries, Orissa	4.72
	M/s Royal Cashew, Orissa	2.00
	M/s Biosourcing.com Pvt. Ltd.	14.00
	M/s Shree Sarda Rice Mill, Pandari Patar, Jharsunguda, Orissa	13.68
	M/s Sri Sai Rameshwar Solvent P.Ltd., Orissa	25.00

(b): The Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to implementing agencies/entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs.50 lakhs in general areas and 33.33% subject to a maximum of Rs.75 lakhs in difficult areas under the Scheme of Technology Upgradation/ Establishment/Modernization of food processing industries.

Earlier all the applications for such grants were received by the Ministry through the State Nodal Agencies. These applications were then Centrally processed and grants disbursed directly by the Ministry. From 2007-08, the receipt of applications, their appraisal, calculation of grant eligibility as well as disbursement of funds has been completely decentralized. Under the new procedure, an entrepreneur/applicant can file application with the neighborhood Bank branch/ Financial Institution (FI). The Bank/FI would then appraise the application and calculate the eligible grant amount as per the detailed guideline given to them by the Ministry. The Banks/ FIs appraisal report and its recommendation for the release of grant is transmitted to the Ministry through e-portal established for this purpose. After the recommendation is received from the Bank/ FI, the Ministry sanctions the grant and transfer the funds through the e-portal. Under the Scheme, total 40 proposal received through e-portal in respect of Orissa State for want of funds.

(c): The proposals are considered in the Ministry depending upon the availability of funds.

